

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1662  
ANSWERED ON:03.12.2014  
LOANS TO MFDCS  
Reddy Shri J.C. Divakar

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether some States have requested to waive off loans given to Minority Finance Development Corporations (MFDCs); and  
(b) if so, the details and the present position thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (b): The Gujarat Minorities Development & Finance Corporation, the State Channelising Agency in Gujarat, has requested for waiver of loan of Rs.17.26 crore for the beneficiaries affected by earthquake during 2001 and riots during 2002. The State Government of Gujarat and the Gujarat Minorities Development & Finance Corporation have been requested from time to time, to furnish the details of such beneficiaries. Recently also in September 2014, they have been reminded. The report is awaited from them.

The Jammu & Kashmir SCs/STs & Backward Classes Development Corporation, the State Channelising Agency, has requested for waiver of overdue amount of Rs. 5.51 crore on account of disturbance faced by the beneficiaries due to militancy in the State. The State Government and Jammu & Kashmir SCs/ STs & Backward Classes Development Corporation have been offered One Time Settlement scheme of the National Minorities Development & Finance Corporation (NMDFC), response of which is awaited.

Recently, the Jammu & Kashmir Women Development Corporation, the Jammu & Kashmir Entrepreneurial Development Institute, and the Jammu & Kashmir SCs/STs & Backward Classes Development Corporation, have requested for waiver of loans extended to beneficiaries who have suffered losses in floods. National Minorities Development and Finance Corporation has asked the details of such beneficiaries which is awaited.